

**SETTING UP OF AN INTER-STATE COUNCIL**

\*260. SHRI M. V. BHADRAM : DR.  
Z. A. AHMAD :

Will the Minister of HOME AFFAIRS/

गृह मंत्री be pleased to state :

(a) whether Government have taken any decision on the recommendations of the Administrative Reforms Commission regarding the setting up of an Inter-State Council under Article 263 of the Constitution ; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS AND IN  
THE DEPARTMENT OF PERSONNEL/  
गृह मंत्रालय और कामिक विभाग में राज्य मंत्री  
(SHRI RAM NIVAS MIRDHA) : (a) and (b)  
The relevant recommendations of the  
Administrative Reforms Commission are under  
examination.

**TOBACCO BOARD**

\*261. SHRI V. B. RAJU : Will the  
Minister of FOREIGN TRADE/बाह्य  
be pleased to state :

(a) whether the Government of Andhra  
Pradesh and the Tobacco Growers of that state  
have requested the Centre for the constitution  
of a Tobacco Board ; and

(b) if so, the decision taken by the Centre  
thereon ?

THE DEPUTY MINISTER IN THE  
MINISTRY

OF FOREIGN TRADE/  
(SHRI A. C. GEORGE) : (a) Yes. Sir.

(b) The Ministry of Food and Agriculture  
have decided to strengthen the existing  
agencies to take care of the tobacco problems  
and the proposal to set up a Tobacco Board has  
been dropped.

**REFERENCE OF INDIAN OCEAN AS HINDU  
MAHA SAMUDRAM**

♦262. SHRI G. GOPINATHAN NAIR :  
Will the Minister of INFORMATION AND  
BROADCASTING/सूचना और प्रसारण मंत्री  
be pleased to state :

(a) whether the All India Radio has in its  
recent news broadcasts in Malayalam

referred to the Indian Ocean as the Hindu  
Maha Samudram ; and

(b) if so, what are the reasons for the same  
?

THE MINISTER OF STATE IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING/सूचना और प्रसारण  
मंत्रालय में राज्य मंत्री (SHRIMATI  
NANDINI SATPATHY) : (a) No, Sir. All India  
Radio refers to the Indian Ocean in Malayalam  
News Bulletin as Bharat Maha Samudram.  
Scrutiny of recent records shows that there has  
been no departure from this practice.

(b) Does not arise.

**WORKING OF POSTAL SEALS & INDUSTRIAL  
COOPERATIVE SOCIETY, ALIGARH**

534. SHRI SURAJ PRASAD : Will the  
Minister of COMMUNICATIONS/ \*T^K sfaf  
be pleased to state :

(a) whether it is a fact that Postal Seals  
& Industrial Cooperative Society's Union,  
Aligarh (Uttar Pradesh) sent an open letter to  
the Pradhan Mantri on the 28th November,  
1970 ; about mismanagement of the Society ;  
and

(b) if so, the action taken by Govern-  
ment in the matter ?

THE MINISTER OF COMMUNICATIONS/ >^r (SHRI H. N.  
BAHUGUNA) : (a) Yes.

(b) In January 1971, Elections to the  
Society have been held in compliance with the  
directions of the District Industries Officer,  
Aligarh and new Board of Directors has taken  
over the management.

दिल्ली में विदेशियों द्वारा भारतीय  
महिलाओं के प्रति किये गये दुर्व्य-  
वहार के सम्बन्ध में दर्ज किये  
गये मामले

535. श्री सुरज प्रसाद : क्या गृह मंत्री  
यह बताने की कृपा करेंगे कि :

(क) जनवरी-फरवरी, 1971 की अवधि  
में राजधानी में विदेशियों द्वारा भारतीय